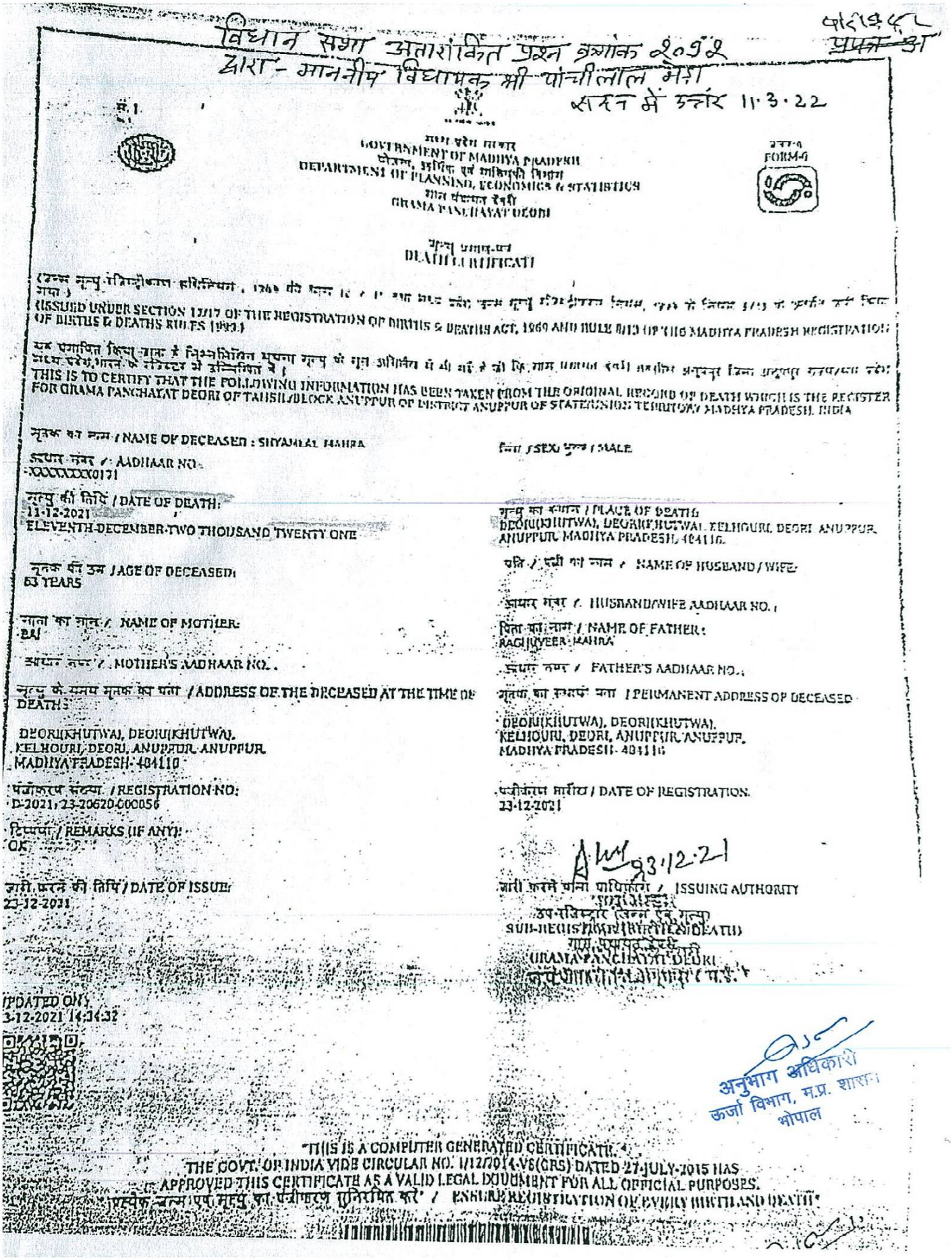
प्रश्न सं. [क्र. 2092]

विधान सभा अतारांकित प्रश्न क्रमांक 2092
द्वारा - माननीय विधायक श्री पांचीलाल मेड़ा
सदन में कब 11.3.22



मध्य प्रदेश सरकार
GOVERNMENT OF MADHYA PRADESH
योजना, आर्थिक एवं सांख्यिकी विभाग
DEPARTMENT OF PLANNING, ECONOMICS & STATISTICS
ग्राम पंचायत देवरी
GRAMA PANCHAYAT DEORI

FORM-4

मृत्यु प्रमाण-पत्र
DEATH CERTIFICATE

(जन्म मृत्यु रजिस्ट्रीकरण अधिनियम, 1969 की धारा 12 व 17 तथा जन्म मृत्यु रजिस्ट्रीकरण नियम, 1999 के नियम 8(1) के अधीन जारी किया गया)
(ISSUED UNDER SECTION 12&17 OF THE REGISTRATION OF BIRTHS & DEATHS ACT, 1969 AND RULE 8(1) OF THE MADHYA PRADESH REGISTRATION OF BIRTHS & DEATHS RULES 1999)

यह प्रमाणित किया जाता है निम्नलिखित सूचना मृत्यु के मूल अभिलेख में की गई है जो ग्राम पंचायत देवरी तहसील/ब्लाक अनूपपुर जिला अनूपपुर राज्य/संघ राज्य क्षेत्र मध्य प्रदेश, भारत के रजिस्टर में उल्लिखित है।
THIS IS TO CERTIFY THAT THE FOLLOWING INFORMATION HAS BEEN TAKEN FROM THE ORIGINAL RECORD OF DEATH WHICH IS THE REGISTER FOR GRAMA PANCHAYAT DEORI OF TAHSIL/BLOCK ANUPPUR OF DISTRICT ANUPPUR OF STATE/UNION TERRITORY MADHYA PRADESH, INDIA

मृतक का नाम / NAME OF DECEASED : SHYAMLAL MAHRA

लिंग / SEX: पुरुष / MALE

आधार नंबर / AADHAAR NO.:
XXXXXXXX0171

मृत्यु की तिथि / DATE OF DEATH:
11-12-2021
ELEVENTH-DECEMBER-TWO THOUSAND TWENTY ONE

मृत्यु का स्थान / PLACE OF DEATH:
DEORI(KHUTWA), DEORI(KHUTWA), KELHOURI, DEORI, ANUPPUR, ANUPPUR, MADHYA PRADESH, 484116.

मृतक की उम्र / AGE OF DECEASED:
63 YEARS

पति / पत्नी का नाम / NAME OF HUSBAND / WIFE:

आधार नंबर / HUSBAND/WIFE AADHAAR NO.:

माता का नाम / NAME OF MOTHER:
BAI

पिता का नाम / NAME OF FATHER:
RAGHUVEER MAHRA

आधार नंबर / MOTHER'S AADHAAR NO.:

आधार नंबर / FATHER'S AADHAAR NO.:

मृत्यु के समय मृतक का पता / ADDRESS OF THE DECEASED AT THE TIME OF DEATH:

DEORI(KHUTWA), DEORI(KHUTWA), KELHOURI, DEORI, ANUPPUR, ANUPPUR, MADHYA PRADESH, 484110

मृतक का स्थायी पता / PERMANENT ADDRESS OF DECEASED:

DEORI(KHUTWA), DEORI(KHUTWA), KELHOURI, DEORI, ANUPPUR, ANUPPUR, MADHYA PRADESH, 484116

पंजीकरण संख्या / REGISTRATION NO:
D-2021-23-20620-000056

पंजीकरण तारीख / DATE OF REGISTRATION:
23-12-2021

टिप्पणी / REMARKS (IF ANY):
OK

23.12.21

जारी करने की तिथि / DATE OF ISSUE:
23-12-2021

जारी करने वाला प्राधिकारी / ISSUING AUTHORITY
उप-रजिस्ट्रार (जन्म एवं मृत्यु)
SUB-REGISTRAR (BIRTH & DEATH)
ग्राम पंचायत देवरी
GRAMA PANCHAYAT DEORI
जनपद पंचायत [illegible] (म.प्र.)

UPDATED ON:
23-12-2021 14:14:32

अनुभाग अधिकारी
ऊर्जा विभाग, म.प्र. शासन
भोपाल

"THIS IS A COMPUTER GENERATED CERTIFICATE."
THE GOVT. OF INDIA VIDE CIRCULAR NO. 1/12/2014-VS(CRS) DATED 27-JULY-2015 HAS APPROVED THIS CERTIFICATE AS A VALID LEGAL DOCUMENT FOR ALL OFFICIAL PURPOSES.
प्रत्येक जन्म एवं मृत्यु का पंजीकरण सुनिश्चित करें / ENSURE REGISTRATION OF EVERY BIRTH AND DEATH.